

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

LOK SABHA

**UNSTARRED QUESTION NO. 3299
TO BE ANSWERED ON 09.08.2023**

MEETINGS OF DRUCC/ZRUCC

3299. SHRI RAJENDRA DHEDYA GAVIT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the meetings of Divisional Railway Users Consultative Committee (DRUCC) and Zonal Railway Users Consultative Committee (ZRUCC) are being held on a regular basis;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the number of meetings to be held during the entire tenure of two years as per the guidelines laid down?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (d) Divisional Railway Users' Consultative Committees (DRUCCs) have been reconstituted for a two years' term with effect from 01.01.2021 to 31.12.2023 and Zonal Railway Users' Consultative Committees (ZRUCCs) have been reconstituted for a two years' term with effect from 01.02.2023 to 31.01.2025. As per extant provisions, ordinarily three meetings of each DRUCC and ZRUCC should be held in a year. All efforts are made to hold these meetings as per schedule, however, at times, due to various reasons as mentioned below, it is not feasible to hold these meeting as per schedule:-

- i. Imposition of Model Code of Conduct on account of announcement of Elections.**
- ii. The condition of non-holding of ZRUCC meetings during Parliamentary Sessions.**
- iii. Other reasons including unforeseen circumstances.**